GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-2023

ANSWERED ON-22/09/2020

NATIONAL REGULATOR FOR BIO-ENERGY SECTOR

2023. SHRIMATI MEENAKASHI LEKHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether there is a national regulator for bio-energy sector in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to take any step to utilise agricultural stubble as a source of raw material in the biomass energy sector; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) & (b) Under the Electricity Act, 2003, Central Electricity Regulatory Commission is the Central Commission entrusted to discharge the regulatory functions given in the Electricity Act 2003. These also cover electricity generated from bio-energy resources.
- (c) & (d) The Ministry has the following schemes to promote utilization of agricultural stubble as a source of raw material in the biomass energy sector: -
- 1. Scheme to support promotion of biomass based cogeneration in sugar mills and other industries.

Under the scheme, Central Financial Assistance is provided to biomass cogeneration plants utilizing biomass like bagasse, agro-based industrial residue, crop residues, wood produced through energy plantations, weeds, wood waste produced in industrial operations, etc.

2. Programme on recovery of energy from urban, industrial, agricultural waste/residues and Municipal Solid Waste.

Under this scheme, Central Financial Assistance in the form of back-ended subsidy is provided for installation of Waste to Energy projects for recovery of energy in the form of Biogas or BioCNG or Power from Urban, Industrial, Agricultural Waste / Residues and Municipal Solid Waste.
